

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) and (b). Yes, Sir. A new station building with the requisite facilities has been sanctioned at Chandigarh. Arrangements have been made to take up the work during the current year and it is expected to be completed by the end of 1972.

(c) 8 units type I and 7 units type II quarters for housing essential Staff at this station, has been included as a separate work in the Works Programme for 1971-72.

Alleged Irregularities in the Accounts of Kerala Khadi and Village Industries, Trivandrum

*639. **SHRI K. LAKAPPA** : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether it has come to the notice of Government that Kerala Khadi and Village Industries, Trivandrum have committed irregularities in their accounts and Rs. 114 lakhs have been misused ;

(b) if so, whether any inquiry has been conducted ; and

(c) if so, the action taken or proposed to be taken by Government in this regard ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUE CHOUDHURY) : (a) No, Sir. However, the Khadi and Village Industries Commission has intimated that utilisation certificates of the amount of Rs. 114 lakhs were to be submitted by the Kerala Khadi and Village Industries Board by July 1968 out of funds received by it from the Khadi and Village Industries Commission up to 1966-67. Out of this amount, utilisation certificates for Rs. 45.94 lakhs only were outstanding as on 31st May, 1971.

(b) and (c). Kerala Khadi and Village Industries Board have already deputed two officers to collect the utilisation certificates outstanding by the end of May 1971.

Issue of Licences to Business Houses

*641. **SHRI S. M. BANERJEE** : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether some licences have been given

to those Houses which come under the Monopoly Group ;

(b) if so, the number of licences given to these House during 1971 ;

(c) the names of the Business Houses ; and

(d) the reasons for deviating from the past decision ?

THE MINISTER OF INDUSTRIAL DEVELOPMENTS (SHRI MOINUL HAQUE CHOUDHURY) : (a) to (c). During the period from 1st January, 1971 to 30th April, 1971, 67 industrial licences and 15 Letters of Intent were issued to the Companies belonging to or controlled by the Industrial Houses which *prima facie* attract the provisions of the Monopolies and Restrictive Trade Practices Act. House-wise and type-wise break up of the licences and Letters of Intent are given in the statements laid on the Table of the House. [Placed in Library. See No. LT-487/71]

(d) 46 out of the 67 industrial licences mentioned above were COB (carrying on business) licences. These COB licences are issued to such undertakings which may have commenced production or which may have taken effective steps to take up production under the provision of exemptions applicable to them prior to the announcement of the new Licensing Policy on 18th February, 1970. As regards the remaining 21 licences, only two licences are for setting up of new undertakings, 13 licences are for substantial expansion of existing undertakings and 6 licences are for manufacture of new articles in their existing undertakings. Out of the 15 Letters of Intent, 3 are for establishment of new undertakings, 7 for substantial expansion and 5 for manufacture of new articles in existing undertakings. The licences and Letters of Intent were issued on merits consistent with Government policy and after following the due procedure applicable to each case.

उत्तर प्रदेश में दिल्ली और मनेरी भाली बांधों के निर्माण में हुई प्रगति

*642. **श्री नरेन्द्र सिंह बिष्ट** : क्या सिंचाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या वह हाल ही में भागीरथी और

मिलंगना नदियों पर बन रहे टिहरी बांध को देखने गए थे ;

(ख) क्या बांध निर्माण कार्य में कोई प्रगति नहीं हुई है यद्यपि उपरोक्त योजना 6 वर्ष पूर्व स्वीकृत हुई थी; यदि हां, तो इसके क्या कारण हैं ;

(ग) मनेरी भाली (उत्तर काशी) बांध निर्माण कार्य के सम्बन्ध में वर्तमान स्थिति क्या है; और

(घ) उपरोक्त दोनों बांधों के निर्माण पर कुल कितना व्यय आएगा, इससे कितने एकड़ भूमि की सिंचाई होने की संभावना है और कितनी बिजली पैदा होगी ?

सिंचाई और विद्युत मंत्री (डा० के० एल० राव) : (क) जी, हां ।

(ख) टिहरी स्कीम की जांच पड़ताल अभी चल रही है और इसलिए इसे स्वीकृति नहीं दी गई है । अनुसंधान कार्य और अध्ययन होने और परियोजना को स्वीकृति मिलने के पश्चात् ही निर्माण कार्य आरम्भ हो सकता है ।

(ग) मनेरी भाली परियोजना पर प्रारम्भिक कार्य किए जा रहे हैं । 130 किलोवाट का डीजल निर्माण विद्युत् केन्द्र पूर्ण हो गया है । बांध के लिए व्यपवर्तन सुरंग और सर्ज टैंक के लिए पट्टुच मार्ग और सुरंग के लिए मध्यवर्ती द्वार पूर्ण हो चुके हैं और ऊपरी विस्तार कक्ष पर कार्य चल रहा है । परियोजना में लगभग दो वर्षों का विलम्ब हो गया है । व्यपवर्तन बांध, सुरंग और विद्युत् केन्द्र के लिए ठेके अभी दिए जाने हैं । विद्युत् केन्द्र के 1975-76 तक चालू होने की संभावना है ।

(घ) वर्तमान संकेतों के अनुसार, टिहरी परियोजना पर लगभग 200 करोड़ रुपये व्यय होने की संभावना है । और इससे गंगा और आगरा नहर प्रणालियों में लगभग 15 लाख

एकड़ भूमि की सिंचाई होगी तथा 100 मेगावाट जल विद्युत् क्षमता प्रतिष्ठापित होगी ।

मनेरी भाली परियोजना की अनुमानित लागत 17.7 करोड़ रुपये है और इसकी प्रतिष्ठापित क्षमता 105 मेगावाट होगी ।

भारतीय रेलवे में द्वितीय श्रेणी को समाप्त करने के बारे में प्रस्ताव

*643. श्री फूल चन्द बर्मा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय रेलवे में द्वितीय श्रेणी समाप्त करने का कोई प्रस्ताव सरकार के विचाराधीन था; और

(ख) यदि हां, तो उस पर क्या निर्णय किया गया है ?

रेल मन्त्री (श्री हनुमन्तैया) : (क) जी नहीं; 1962 के बाद कोई नहीं ।

(ख) सवाल नहीं उठता ।

आन्ध्र प्रदेश में विदेशी सहयोग से शराब बनाने के एक कारखाने की स्थापना

*645. श्री भारत सिंह चौहान : क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनके मंत्रालय ने आन्ध्र प्रदेश में विदेशी सहयोग से एक शराब बनाने के कारखाने की स्थापना करने की अनुमति दे दी है, जब कि इस सम्बन्ध में जानकारी देश में ही उपलब्ध है;

(ख) क्या समझौते के अनुसार 7.5 लाख रुपये की विदेशी मुद्रा तकनीकी परामर्श शुल्क और 2.5 लाख रुपये की विदेशी मुद्रा रायस्टी के रूप में विदेशी सहयोगकर्ता को देनी होगी;